

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2149**  
ANSWERED ON 08.03.2018

**CONSTRUCTION OF POLAVARAM PROJECT**

2149. SHRI Y.S. AVINASH REDDY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION • be pleased to state:

- (a) whether it is a fact that the Union Government is taking over the construction work of Polavaram project and if so, the details thereof and the reasons therefor; and
- (b) the steps being taken by the Union Government for completion of this project within the stipulated period of 2019?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) No, Madam.
- (b) Ministry of Water Resources, River Development and Ganga Rejuvenation, Government of India has taken a number of steps to expedite the completion of the Polavaram project. An Expert Committee and Dam Design Review Panel has been constituted to provide technical and strategic guidance for planning, design and related issues and suggest measures for timely execution, quality control aspects, etc. A Committee has also been constituted with Secretary, Ministry of Tribal Affairs, Government of India as its Chairperson to monitor and review the R&R works of this Project. Further, the progress of the project is reviewed at various levels regularly.

The Polavaram project has been declared as National Project during 2014 as per the A.P. Reorganization Act, 2014. Central Assistance of Rs. 4946.72 Cr. has been released to Polavaram Project Authority (PPA) from 1.4.2014 to till date and further Rs.417.44 Cr. has been sanctioned for release.

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